

## Bench II

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No 378/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> August 2017, 10.30 A.M.**

Name of the Company		Diamond infotech Pvt Ltd -Vs- Garodia Automobiles Pvt Ltd & Ors.	
Under Section		213(B)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

10. SISCHARITA ROY      Applicant/Petitioner      Shay, 29/8/17  
ADVOCATE

## ORDER

Ld. Lawyer on behalf of the petitioner is present. She has prayed for some time to file an amended petition which she could not file earlier due to certain difficulties from her end. Heard; prayer is allowed.

Fixed on 20.09.2017.

*Sd/-*  
MANORAMA KUMARI  
MEMBER(J)